## GOVERNMENT OF INDIA DEFENCE LOK SABHA

UNSTARRED QUESTION NO:1894 ANSWERED ON:22.11.2010 ONE RANK ONE PENSION Bais Shri Ramesh;Kashyap Shri Virender;M.Thambidurai Dr. ;Muttemwar Shri Vilas Baburao;Thakur Shri Anurag Singh;Yadav Shri Ranjan Prasad

## Will the Minister of DEFENCE be pleased to state:

(a) whether the Parliamentary Standing Committee on Defence has urged the Government to reconsider the demand of `One Rank One Pension` for the Ex-servicemen;

(b) if so, the details thereof and reaction of the Government thereto;

(c) whether regarding the demand of `One Rank One Pension`, the Chandigarh bench of Armed Forces Tribunal has advocated for providing equal salary/pension to the personnel holding qual rank; and

(d) if so, the details thereof and reaction of the Government thereto?

## Answer

MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI M.M. PALLAM RAJU)

(a) Yes, Madam.

(b) Parliamentary Standing Committee on Defence (15th LOK SABHA) on 1st and 7th Reports reiterated that the Government should consider the issue of `One Rank One Pension` afresh. Since the issue of One Rank One Pension was not accepted in the past and more recently the Cabinet Secretary`s Committee set up to consider it also did not recommend the same, it has not been found feasible to accept the demand of One Rank One Pension.

(c) In the case of Original Application No. 15 and 45/2010 the Armed Forces Tribunal, Chandigarh had passed the order dated 3.3.2010 with directions to the respondents to take final decision in the matter.

(d) The said order was examined and speaking orders explaining the position were issued on 10.07.2010 to the petitioners.